HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 15th March, 2010.

ACQUISITION OF LAND

- *74. SH. ASHOK KUMAR ARORA, M.L.A.: Will the Chief Minister be pleased to state:-
 - (a) whether it is a fact that notification for acquisition of land for residential purpose in various towns in the state have been issued during the period from 1-4-2005 to date;
 - (b) the details of total hectares of land notified for the purpose mentioned as in(a) above; and
 - (c) the details of total hectares of land released out of (b) above or by the lapse of notification?

SUMIT KUMAR

Chandigarh:

Secretary,

The 10th March, 2010

Haryana Vidhan Sabha